

**Annexure - 1**  
**Name of the corporate debtor: Gemini Arts Private Limited; Date of commencement of liquidation: 11th Aug 2023; List of stakeholders as on: 25th October 2023**  
**List of Secured Financial Creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Tamilnad Mercantile Bank Limited	27-08-2018	7,89,00,000	1,62,27,963	CIRP Claim-Form CA	1,00,91,768	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 753.117 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.21099%	-	-	6,26,72,037	-	
2	Mukundan Vijayan	12-09-2023	60,00,000	1,93,513	Liquidation Claim-Form D	16,75,402	No	Registered Holder of UDS of 125.03 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.00252%	-	-	-	58,06,487	
3	F. Shuloh Vijaykumar	15-09-2023	72,00,000	48,328	Liquidation Claim-Form D	11,09,520	No	Registered Holder of UDS of 82.80 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.00063%	-	-	-	71,51,672	
4	T.K.Swaminathan	17-10-2018	4,00,00,000	1,55,340	CIRP Claim-Form CA	13,02,346	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 97.19 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.00202%	-	-	3,98,44,660	-	
5	V. PL. Meenakshi Sundaram	21-08-2018	13,74,13,025	88,803	CIRP Claim-Form CA	36,75,888	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 274.32 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.00115%	-	-	13,73,24,222	-	
6	Unnamalai Vellayan W/o. Late V.PL. Vellayan	21-08-2018	13,66,91,697	69,989	CIRP Claim-Form CA	36,56,592	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 272.88 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.00091%	-	-	13,66,21,708	-	
7	Mr. A.D.Venkatasubramanyan	17-09-2023	23,63,623	8,15,825	Liquidation Claim-Form D	22,92,807	Yes	Registered Holder of UDS of 171.105 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.01061%	-	-	15,47,798	-	
8	Delta Industrial Machines	26-09-2023	24,11,985	8,32,518	Liquidation Claim-Form D	13,02,480	Yes	Registered Holder of UDS of 97.2 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division	-	0.01082%	-	-	15,79,467	-	